

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. No. 564 OF 2005**

**Monday, this the 16<sup>th</sup> day of January, 2006.**

**CORAM :**

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

**P.K.Baby**  
(Widow of late K.V.Prabhakaran,  
Retired Senior Ferro Printer  
Cochin Shipyard Ltd., Kochi)  
Residing at : Venattuparambil House  
Kadayabaghom, Palluruthy  
Kochi – 6 : **Applicant**

(By Advocate Mr.T.C.Govindaswamy)

**Versus**

1. Union of India represented by the Secretary  
to the Government of India  
Ministry of Shipping, Road Transport and Highways  
Department of Shipping, Transport Bhawan  
No.1 Parliament Street  
New Delhi – 110 001
2. The Pay & Accounts Officer (Sectt)  
Ministry of Shipping, Road Transport and Highways  
Room No.533, Transport Bhawan  
No.1 Parliament Street  
New Delhi – 110 001
3. The Pay & Accounts Officer,  
Central Pension Accounting Office  
Government of India, Trikoot – 2  
Bhikaji Cama Place  
New Delhi – 110 066
4. Cochin Shipyard Limited, Kochi through  
Chairman-cum-Managing Director  
Kochi : **Respondents**

[ By Advocate Mrs.Aysha Youseff, ACGSC (R1-3)  
M/s B.S.Krishnan, Sr & K.Anand (R-4) ]

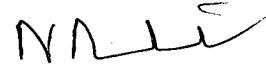
The application having been heard on 16.01.2006, the Tribunal  
on the same day delivered the following:

ORDER

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

The learned counsel for applicant has produced before us a letter No. SY-11015/3/2002-CSL dated the 20<sup>th</sup> December, 2005 from Government of India, Ministry of Shipping, Road Transport & Highways, D/o Shipping, Transport Bhawan, Parliament Street, New Delhi purported to be the sanction of relief asked for in the Original Application. This may be taken on record. Based on this, the applicant has no further grievance and is agreeable to close this OA with a request that the reliefs may be granted to her within a period of two months from the date of receipt of a copy of this order. To this course of action, the learned counsel for respondents has no objection. It is so directed and with this the application is closed. No order as to costs.

Dated, the 16<sup>th</sup> January, 2006.



**N.RAMAKRISHNAN  
ADMINISTRATIVE MEMBER**

VS